

Bank officials are to achieve the above objectives in the Indian context.

Japanese Investment

474. SHRI RAM KAPSE : Will the Minister of FINANCE be pleased to state :

(a) whether Japanese Minister of International Trade and Industry had visited India in January, 1996 and held discussions with the Union Ministers and other Officials;

(b) whether any Japanese investment are likely in pursuance of these discussions; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PROSAD PAL) : (a) No, Sir.

(b) and (c) Do not arise.

[Translation]

Sugar Mills

475. SHRI RAM NAGINA MISHRA : Will the Minister of TEXTILES be pleased to state :

(a) the number of Public sector sugar mills running in U.P. and Bihar;

(b) the outstanding dues of farmers against these mills, mill wise;

(c) the outstanding dues against these mills under Government and non-Governmental head; and

(d) the steps taken by the Government for revival of these mills ?

THE MINISTER OF LABOUR AND MINISTER OF TEXTILES (SHRI G.VENKAT SWAMY) : (a) There is one Sugar Mills namely Ganesh Sugar Mills at Anandnagar under NTC (UP) Ltd. There are no Public Sector sugar mills in Bihar.

(b) No dues are outstanding to the farmers from Ganesh Sugar Mills.

(c) Ganesh Sugar Mills have dues to the extent of Rs. 5.73 crores to NTC (P) Ltd. Govt. of U.P. and IFCI.

(d) Being a sick unit their case has been referred to BIFR wherein the matter is presently pending. The next date of hearing of the BIFR has been fixed for 11.3.96.

Air Services for N.E. Region

476. SHRI MOHAN SINGH (Deoria) : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether daily air service is being made available for promoting tourism in Nagaland, Manipur, Tripura and Mizoram;

(b) if not, the reasons therefor;

(c) whether the capitals of North-eastern States have been linked with the daily flights of Indian Airlines; and

(d) if not, the reasons therefor ?

THE MINISTER OF CIVIL AVIATION AND TOURISM AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD) : (a) and (b) Regular air services are being provided to Dimapur, Imphal, Agartala and Aizwal by Indian Airlines and other Private Operators.

(c) and (d) Indian Airlines, at present, has no plans to link any new station in the North East due to crew constraint. However, private operators are encouraged to add new stations including places in North Eastern States.

[English]

Disbursement of loan under P.M.R.Y.

477. SHRI A. CHARLES : Will the Minister of FINANCE be pleased to state :

(a) the target which was fixed for the disbursement of loan under the Prime Minister Rozgar Yojana in Kerala particularly in Trivandrum during 1995;

(b) whether the target has since been achieved;

(c) if not, the details of the banks which have not achieved the targets and the reasons thereof; and

(d) whether certain banks are insisting on collateral security for payment of such loans and if so, the action taken by Government for implementing this scheme as per the guidelines laid down for purpose ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PROSAD PAL) : (a) and (b) As per the information received from the Office of the Development Commissioner (Small Scale Industries), the progress under Prime Minister's Rozgar Yojana (PMRY) for Kerala and Thiruvananthapuram during 1995-96, as on 31st January, 1996 (latest available) is as under :-

	Target	Number of Applications	
		Sanctioned	Disbursed
Kerala	15,000	7,998	4,870
Thiruvananthapuram	1,600	1,009	535

(c) Since the financial year 1995-96 is still underway and the final position would be known only sometime after the completion of the financial year, the details of the banks which have not achieved the targets alongwith the reasons, thereof, can not be indicated at this stage.

(d) Reserve Bank of India has stated that reports of insistence of collateral by banks in some cases were received. All banks have been advised time and again not to insist collateral and to adhere to the guidelines issued for the scheme. Having regard to the importance of this scheme in the context of increasing self-employment opportunities, the progress of implementation of the scheme is being monitored regularly. The Chief Executives of banks implementing the PMRY have been advised that the implementation of the scheme should be promptly attended to. They have also been advised that an Officer